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1 MCRC-13334-2025 IN THE HIGH COURT OF MADHYA PRADESH AT INDORE BEFORE HON'BLE SHRI JUSTICE SUBODH ABHYANKAR ON THE 11th OF JULY, 2025 <u>MISC. CRIMINAL CASE No. 13334 of 2025</u>

PREM CHOUHAN Versus THE STATE OF MADHYA PRADESH

Appearance:

Shri Durgesh Sharma - Advocate for the applicant.

Shri Vinod Thakur - G.A. for respondent/State.

<u>ORDER</u>

1] They are heard and perused the case diary.

2] This is the applicant's second bail application filed under Section 483 of *Bharatiya Nagarik Suraksha Sanhita*, 2023/ Section 439 of Cr.P.C. as he is implicated in connection with Crime No.1152/2022 registered at Police Station Rajendra Nagar, District- Indore (MP) for offence punishable under Sections 420, 467, 468, 471 and 120-B of IPC. The applicant is in custody since 03.03.2024. His first bail application M.Cr.C. No.34583 of 2024 was dismissed by this Court on 27.08.2024 as withdrawn with liberty to renew the prayer after the complainant is examined in the trial Court.

3] Counsel for the applicant has submitted that other co-accused Arvind Verma has already been granted bail by this Court in M.Cr.C. No.14964 of 2023 dated 19.04.2023. It is also submitted that the examination-in-chief of the complainant has also been recorded, however,



2 MCRC-13334-2025 his cross-examination is still to be conducted, and considering the fact that the applicant is lodged in jail since 03.03.2024, the application may be allowed.

4] Counsel for the State, on the other hand, has opposed the prayer, and it is submitted that the applicant had forged the documents, and on the basis of which, he got the properties in his name, and thereafter gifted the same to his wife, and thus, no case for grant of bail is made out.

5] Having considered the rival submissions, perusal of the casediary, and considering the fact that the statement of the complainant has still not been recorded completely, this Court is not inclined to allow the present application.

6] Accordingly, present application is hereby *dismissed*.

(SUBODH ABHYANKAR) JUDGE

Pankaj